

OA 580/04
along with
OA 484/04

08.11.04

Hon Mr Justice S.R. Singh, VC
Hon Mrs Roli Srivastava, AM

Heard Sri N.L. Srivastava learned
counsel for the applicant and Sri S. Singh
learned counsel for the respondents in both
the OAs.

As per order dictated separately,
the OA is allowed.

Judgement kept
on record.

Ad
25-11-04

AS
AM

Ad
VC

The
copy of judgment
is

to
6.12.04

order see in OA 580/04